

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)- 521 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.11.2017**

**NAME OF THE COMPANY: Sh. Narender Sharma Vs. Vistar Construction
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

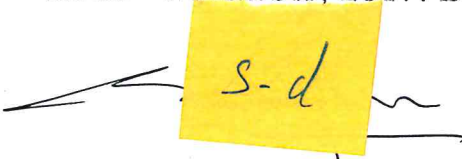
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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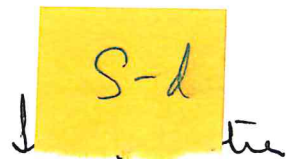
	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	None		
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ORDER

Notice to the Respondents. Service be effected vide all modes returnable on 30th November, 2017. Dasti as well. Affidavit of service be filed.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**